

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1907
ANSWERED ON:05.08.2010
REVIVAL OF SICK PHARMA COMPANIES
Joshi Shri Mahesh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether a number of public sector pharmaceutical companies are sick and running in losses in the country;
- (b) if so, the details thereof;
- (c) the loss suffered by these companies during each of the last three years, company-wise; and
- (d) the action taken/proposed to be taken by the Government to revive these companies ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a): Yes Sir. Out of ten Pharma PSUs under the administrative control of this Department, five are closed and three are making losses.
- (b): Details are as under:-

Sl. No.	Name of PSU	Status
1.	Hindustan Antibiotics Limited (HAL), Pimpri, Pune	Loss Making
2.	Bengal Chemicals & Pharmaceuticals Limited (BCPL), Kolkata	Loss Making
3.	Indian Drugs & Pharmaceuticals Limited (IDPL), Gurgaon	Loss Making
4.	Karnataka Antibiotics & Pharmaceuticals Limited (KAPL), Bangaluru	Profit Making
5.	Rajasthan Drugs & Pharmaceuticals Limited (RDPL), Jaipur	Profit Making
6.	Bengal Immunity Limited (BIL), Kolkata	Closed
7.	Smith Stanistreet Pharmaceuticals Limited (SSPL), Kolkata	Closed
8.	Maharashtra Antibiotics & Pharmaceuticals Limited (MAPL), Nagpur	Closed
9.	Manipur State Drugs & Pharmaceuticals Limited (MSDPL), Manipur	Closed
10.	Orissa Drugs & Chemicals Limited (ODCL), Bhubaneswar	Closed

(c): Loss suffered during each of the last three years, company-wise are as under:-

(Rs. in crore)

Name of PSU	2007-08	2008-09	2009-10 (Prov)
IDPL	(438.88)	(481.40)	(518.42)
BCPL	(9.80)	(5.35)	(5.33)
HAL	(20.71)	(22.09)	(21.35)

Figures shown in bracket indicate Loss.

(d): Government approved the Rehabilitation Scheme of HAL on 09-03-2006 which inter alia involves Cash Infusion of Rs. 137.59 crore and waiver of past loans and interests thereupon to the extent of Rs. 259.43 crore (as on 31-03-2005). Similarly, Government of India also approved the Revival Scheme of BCPL on 21st December 2006 which inter alia involves Cash Infusion of Rs.207.19 crore and waiver of past loans and interests thereupon to the extent of Rs.233.41 crore (as on 31-03-2005).

Revival Scheme of IDPL is under active consideration of this Department. Apart from this, possibilities to revive BIL is also being explored.